NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH NEW DELHI

C. P. NO. 17(ND)15 **CA. NO**.

CORAM:

PRESENT: SH. R.VARDHARAJAN HON'BLE MEMBER (J)

Sh. M.K. HANJURA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 06.10.2016

NAME OF THE COMPANY: M/s. Sh. Anand Malani V/s. Darshansons Estate Pvt. Ltd. & ors.

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1. Mr. Ms.	ACHIMANYU ANU BHA	MAHAJAN, ADV Good, Adv	RESPONDENT No. 223	All.
2. HE 3. Jo 4. Som 5. ARX	MANY ST Runendlin I SER SODIA VN NAN	Gogia ADV () , Adv. DA, Adv. S	PETITIONED FOR RESPONDENT NO. 6	tr. Que Lameniallie Bras

ORDER

Learned counsel for the parties are present. Arguments have been heard in part. List tomorrow the 7th day of October for further arguments. Parties shall present themselves in person before this Tribunal.

NACAGA Sdl

(R.Varadharajan) Member (Judicial)

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(Maharaj Krishan Hanjura) Member (Judicial)